

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 18.12.2020 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 760 of 2020	Amit Goyal Vs. Shekhar Resorts Ltd. & Anr.	Ankit Yadav	Abhishek Anand-R1 Abhishek Garg-R2 Vikram Kumar-RP
<b>2.</b>	Comp. App. (AT) (Ins) No. 790 of 2020	Krishna Kumar Sahu & Ors. Vs. Sai Prasad Properties Ltd.	AvinashBhati	

## **For Admission (After Notice)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 717 of 2020	Kolla Koteswara Rao Vs. Dr. S.K. Srihari Raju & Anr.	Aaditya Vijay Kumar	Mithun Shashank- R1 Pankaj Bhagat-R2 Subramanyam BKV-IRP
<b>4.</b>	Comp. App. (AT) (Ins) No. 981 of 2020	Kedrion Biopharma INC. Vs. Wizaman Impex Pvt. Ltd.	Gunjan Sinha Jain	
<b>5.</b>	Comp. App. (AT) (Ins) No. 988 of 2020	Ireo Fiveriver Home Buyers Welfare Association Vs. Krishan Vrind Jain Resolution Professional for M/S Ireo Fiveriver Pvt Ltd.	Abhishek Anand	
<b>6.</b>	Comp. App. (AT) (Ins) No. 1040 of 2020	Mohd. Nazim Khan Vs. Committee of Creditors of M/S International Trenching Pvt Ltd. & Ors.	Nilotpal Shyam	Richa Sandilya

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- 1. Notice Board**
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**